

CONSTITUTION OF VACATION BENCHES OF PATNA HIGH COURT, PATNA  
08-06-2015 TO 11-06-2015

- |                                              |                                                                                                                                                                                  |
|----------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Hon'ble Mr. Justice V.N. Sinha            | <b>All Urgent Civil Matters, Criminal Matters not assigned to other bench (If Such matters inadequate, other criminal matters also)</b><br>(Civil & Criminal Application Motion) |
| 2. Hon'ble Mr. Justice Navaniti Prasad Singh | <b>Bail Applications under Section 438 Cr. P. C.</b>                                                                                                                             |
| 3. Hon'ble Mr. Justice Sudhir Singh          | <b>Bail Applications under Section 439 Cr. P. C.</b>                                                                                                                             |

**Patna High Court**  
**4<sup>th</sup> June, 2015**

**By order of Hon'ble The Chief Justice**  
**Sd/-**  
**(Ravindra Patwari)**  
**Registrar (Establishment)**  
**I/C Joint Registrar (List)**